

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.207
C.P. (IB)/207(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Ajay Radheshyam Goenka PG Rainbow Papers Ltd Through**Applicant**
Janak Jagjivan Shah
V/s**Respondent**
Union Bank of India & Others

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dheeraj Garg, Adv.
For the RP : Mr. Atul Sharma, Adv.

ORDER

RP has not filed report till date. He is directed to file the same within one-week.

List for further consideration on 21.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)